

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 399
ANSWERED ON 20/07/2022

ACHIEVEMENT UNDER RGSA

399 SHRI IRANNA KADADI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Government has set any goal with suitable timelines to achieve the objectives under the Rashtriya Gram Swaraj Abhiyan (RGSA) scheme and if so, the details thereof;
- (b) the details of activities, including technical assistance provided to Panchayats in Karnataka during the last year; and
- (c) the details of funds sanctioned and released for such activities, State-wise during the last three years?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) to (c) Ministry of Panchayati Raj implemented the scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) from 2018-19 to 2021-22 under which funds were provided to States for strengthening of Panchayati Raj Institutions (PRIs) by way of capacity building of PRIs and its functionaries, through more use of technology and handholding some Panchayats as peer learning centres. The scheme was demand driven in nature and funds was released to States/UTs on the basis of submission of Annual Proposals and approval thereof by Central Executive Committee (CEC) of RGSA, State may utilize the released amount as per the priority set by the State.

Details of activities including technical assistance for which funds were sanctioned to State of Karnataka during the last year under RGSA is as follows:

Year	Training - no. of Participants	Recurring cost for Manpower/ Infrastructure Development	E-governance
2021-22	564487	State Panchayat Resource Centre, 22 District Panchayat Resource Centre, Administrative & Technical support	e.governance support unit at State level and and

		for 62 blocks, 10 Panchayat Learning Centre, construction of 100 Panchayat Bhawan, 596 repair of Panchayat Bhawan	30 e.governance support unit at district level
--	--	---	--

For Information Education and Communication (IEC) and Project Management Unit (PMU) activities to the extent of 1% and 5% respectively of the approved budget were provided.

Details of funds sanctioned and released on different activities during the last three year, State/UT-wise under the scheme of RGSA is given at **Annexure**.

Annexure

Annex refer to in reply to Part (a) to (c) of the Rajya Sabha Unstarred Question No. 399
answered on 20/7/2022

**State/UT-wise Annual Action Plan Approved and Funds Released under Rashtriya
Gram Swaraj Abhiyan (RGSA)**

(Rs. in crore)

Sl. No.	State/ UTs	2019-20		2020-21		2021-22	
		AAP Approved	Fund Released	AAP Approved	Fund Released	AAP Approved	Fund Released
1	Andaman & Nicobar Islands	1.69	0	1.253	0	2.255	-
2	Andhra Pradesh	183.84	0	203.489	22.339	497.13	38.542
3	Arunachal Pradesh	46.58	39.59	15.65	0	140.38	30.06732
4	Assam	76.02	23.22	98.305	26.1159	132.972	44.041
5	Bihar	76.24	0	105.71	0	268.9	63.768
6	Chhattisgarh	37.29	0	36.57	4.0395	64.873	7.929
7	Dadar & Nagar Haveli	2.9	0	4.55	0	6.94	-
8	Daman & Diu	0.89	0				
9	Goa	3.71	0	3.7163	0	5.495	0.59495
10	Gujarat	55.09	0	20.24	0	55.07	-
11	Haryana	136.48	0	188.534	9.89	241.09	-
12	Himachal Pradesh	127.95	10	128.18	22.098	164.43	32.42
13	Jammu & Kashmir	197.21	6.19	173.48	25	281.1	40
14	Jharkhand	34.62	0	28.659	2.34	90.35	7.742
15	Karnataka	71.03	0	116.7	0.439	195.11	29.1495
16	Kerala	52.81	0	44.34	8.129	52.86	12
17	Ladakh	-	-	8.594	2.1485	8.6	1.0801
18	Lakshdweep	0		1.1418	0	0	-
19	Madhya Pradesh	229.84	85.48	320.809	71.42	355.89	47.1075
20	Maharashtra	119.71	8.44	233	66.76	222.79	73.3435
21	Manipur	15.51	4.54	7.7	3.4127	13.25	2.979
22	Meghalaya	15.02	2.63	19.758	3.967	37.00	-
23	Mizoram	9.88	0.503	29.635	21.185	35.69	5.556
24	Nagaland	10.14	3.94	14.7981	3.7217	27.77	4.5846
25	Odisha	28.55	0	21.49	2.937	30	1.326
26	Puducherry	4.01	0	4.667	0	11.57	-
27	Punjab	91.12	0	89.875	13.45	71.54	10.78
28	Rajasthan	83.31	0	103.04	12.981	144.52	17.274
29	Sikkim	11.80	5.095	15.789	4.7475	16.83	1.19
30	Tamil Nadu	190.37	5.3	282.78	56.875	307.37	39.8922
31	Telangana	279.52	0	242.868	12	272.34	-
32	Tripura	16.51	0	15.788	2.5304	30.256	4.6657
33	Uttar Pradesh	842.45	169.92	598.55	32.5407	565.5	83.08
34	Uttarakhand	62.80	23.79	42.68	26.751	49.59	-
35	West Bengal	98.24	44.1	115.53	33.52	106.9	15.14
	Sub Total	3213.13	432.74	3337.869	491.3385	4506.3719	614.2524